

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 274 / (MAH)/20 17

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Nowrosjee Wadia & Sons Ltd.

SECTION OF THE COMPANIES ACT: 230 - 232 OF THE
Companies Act 1956/2013/I-& BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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4 (Additional Board)	Debashree Dey & Desai & Divanji	Advocate	
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Common Order

CSP 273/230-232/NCLT/MB//MAH/2017

CSP 274/230-232/NCLT/MB//MAH/2017

CSP 275/230-232/NCLT/MB//MAH/2017

Petitioner is absent. List this matter on 20.4.2017 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)